

**Central Administrative Tribunal
Principal Bench**

OA No.3470/2019

New Delhi, this the 3rd day of December, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mr. Jagdish Pant,
Technical Assistant,
National Institute of Pathology,
Sriramachari, Bhawan,
Safdarjung Hospital Campus,
New Delhi-110029
r/o 146-D, Pocket 'F', Mayur Vihar,
Phase-II, Delhi-110091

- Applicant

(By Advocate : Mr. Dhiraj Singh Bhandari)

Vs.

1. Director-in-Charge,
National Institute of Pathology,
Sriramachari, Bhawan,
Safdarjung Hospital Campus,
New Delhi-110002 (PB No.4909)

2. The Director General,
Indian Council of Medical Research,
Ansari Nagar, New Delhi - Respondents

: O R D E R (ORAL) :

Justice L. Narasimha Reddy:

The applicant is working as Technical Assistant in the Indian Council of Medical Research (ICMR), the 2nd respondent herein. It is stated that a Scheme was formulated for the extension of Merit Based Assessment Promotion (MBAP) for Groups 'B', 'C' and 'D' and stating to be as a measure of

implementation thereof, the respondents issued a memorandum dated 08.02.2017 placing the applicant in Group II in the scale of pay of PB-2 with Grade Pay of Rs.4800 as on 08.08.2012. The applicant contends that he was entitled to be placed in Group III with higher scale of pay with Grade Pay and made representation dated 17.04.2017 in this behalf. He has also issued reminders on 04.05.2017, 21.06.2017, 19.01.2018, 08.02.2018 and 14.09.2018. His grievance is that no step has been taken thereon.

2. We heard Mr. Dhiraj Singh Bhandi, learned counsel for the applicant.

3. A memorandum was issued on 08.02.2018 placing the applicant in Group II. The question as to whether the applicant was entitled to any better emolument, needs to be considered. The representation is pending for the last about two years.

4. We, therefore, dispose of this OA directing the 2nd respondent to pass the order on the representation dated 17.04.2017 submitted by the applicant, within a period of two months from the date of receipt of this order.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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